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Declaration of Assets and Liabilities

i, Aryna Devi, son/daughter/wife of Late Makesh Ram

ged. 58

years, belonging to Bihar Legis Lative Assembly

service and presently working as

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

19/2/23

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Salf	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	10,000	The state of the s			
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SB9 Bank Midhan Sabha				
(iii)	Bonds, Debentures and Shares in companies		Adams			
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc				V	1
(v)	Motor Vehicles (details of make, etc.)		<u>I</u>		1000000 100000 100000 100000 100000 100000 100000 100000 1000000	A CONTRACTOR OF THE CONTRACTOR
(vI)	Jewellery (glve details of weight and value)	67010 1090 50,000 12 Silverson	5. chy		Page 1	
(vli)	Other assets, such as values of claims / interests		La constant de la con		Albumbi and an	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Mote: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr.	- acription	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2	Dependant-3
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	3	NE	PROFFEE	Name	Etc. Marns
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		K) ·	,	
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Ne			
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			6		
()	Others (such as interest in property)		Service Control of the Control of th			

I give herein below the details of my liabilities / overdues to public financial Institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as
(a)	(I) Loans from Banks	Department (s)	3
	(II) Loans from financial Institutions	A Company	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any (b) (i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))
dealing with government transport (including aircraft and helicopters) (f) Other dues, if any (b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent
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the assessment year upto which Income Tax Return filed. Give also Permanent
which Income Tax Return filed. Give also Permanent
filed. Give also Permanent
MACQUIR BUILDER LEMAN
(ii) Wealth Tax [Also
Indicate the assessment
year upto which Wealth
Tax return filed.]
(III) Sales Tax [Only in
case of proprietary
business)
(N) Property Tax
SPF/CPF/PRAN No. :- 110091214775 Sender :- [[(M/F)
Contraction of the Contraction o
Date of Birth : 15081964 (DD/MM/YY
Class/Group :- C
Class/Group :- C (A/B/C)
(A/B/C)
cadre : Béhaz Cegis lative Assembley
(AND)
Cadre : Béhar Cegis lative Assembley
Cadre :- Dehar Cegis Lative Assembly (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
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Cadre : Dehar Cegis Lative Assemble (Full Name e.g. B.A.SBihar Administrative Service, 6.S.SBihar Secretariat Service etc.) Home District :- PATTM I hereby declare that the above details are true to the best of m
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Cadre : Behar Cegis Lasive Assembly (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) Home District :- PATTA I hereby declare that the above details are true to the best of m
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Cadre
Cadre : Dehar Cegis Lative Assemble (Full Name e.g. B.A.SBihar Administrative Service, 6.S.S Bihar Secretariat Service etc.) Home District :- PATNA I hereby declare that the above details are true to the best of me knowledge and belief. Signature

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.